

West Tripura Judicial District

Court-wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2019

Court-wise pendency of Cases as on 31.05.2019

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. Datta Purkayastha, District and Sessions Judge, Agartala	630	210	840
2	ADJ, (Court No. 2), Agartala (Vacant), charge remains with Sri A Pandey , ADJ, Agartala(Court No.3)	279	197	476
3	Sri A. Pandey, ADJ., (Court No. 3), Agartala	631	123	754
4	Sri Ravi Dahiya, ADJ., (Court No. 4), Agartala	472	114	586
5	Sri Gobinda Das, ADJ., (Court No. 5), Agartala	168	182	350
6	Sri S. B. Datta, Judge, Family Court, Agartala	372	199	571
7	Sri P. Kumar, Addl. Judge, Family Court, Agartala	350	274	624
8	Smt. Mou Banerjee , CJ (Sr. Div) & ASST. SJ., (No.1), Agartala	345	24	369
9	Sri Subhadeep Saha, CJ (Sr. Div) & ASST. SJ., (No.2), Agartala	394	28	422
10	Smt. S. Mukherjee, CJM-cum-Civil Judge (Sr. Div), Agartala	112	402	514
11	Sri Sarbajeet Choudhury, Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	147	1351	1498
12	CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala (vacant), charge remains with Smti. Chhandita Debnath	144	408	552
13	Smt. Chhandita Debnath, CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala	82	521	603
14	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 1, Agartala (Vacant), charge Remains with Smt. Mitra Das , JM., First Class-cum-Civil Judge (Jr. Div), Court No.5, Agartala	28	0	28
15	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 2, Agartala (Vacant), charge remains with Smt. Jekashmee Debbarma , JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala	0	0	0
16	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 3, Agartala (Vacant), charge remains with Smt. Jekashmee Debbarma , JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala	26	352	378
17	Smt. Jekashmee Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala	18	560	578
18	Smt. Mitra Das, JM., First Class-cum-Civil Judge (Jr. Div), Court No.5, Agartala	27	592	619
19	Sri Sanjan Lal Tripura, JM., First Class-cum-Civil Judge (Jr. Div), Court No.6, Agartala	31	565	596
Total		4256	6102	10358

Station-wise pendency of Cases as on 31.05.2019

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	3534	5629	9163
Total		3534	5629	9163
2	Family Court	372	199	571
3	Addl. Judge, Family Court, Agartala	350	274	624
Grand Total		4256	6102	10358

Gomati Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2019				
Court- wise pendency of Cases as on 31.05.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri A. K. Nath, District and Sessions Judge, Udaipur	232	92	324
2	Sri Sankar Lal Dutta, Additional District and Sessions Judge, Udaipur	224	112	336
3	Smt Sankari Das, Judge, Family Court, Udaipur	114	185	299
4	Sri R. Bhattacharjee, CJ (Sr.Div) & ASST. SJ., Udaipur	129	12	141
5	Sri Dharmendu Das, CJM-cum-Civil Judge (Sr. Div), Udaipur	27	152	179
6	Smti Tanusree Debnath, CJ (Jr. Div)-cum- JM. First Class, Udaipur	24	128	152
7	Smt. Dorothi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	2	80	82
8	JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur (Vacant), charge remains with Smt. Dorothi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	4	54	58
9	SDJM-cum-Civil Judge (Jr. Div), Amarpur, (Vacant), charge remains with Sri Satyajit Das, CJ (Jr. Div) & JM First Class, Amarpur, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	0	0	0
10	Sri Satyajit Das, CJ (Jr. Div) & JM First Class, Amarpur	15	218	233
Total		771	1033	1804
Station-wise pendency of Cases as on 31.05.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	642	630	1272
2	Amarpur	15	218	233
Total		657	848	1505
3	Family Court	114	185	299
Grand Total		771	1033	1804

South Tripura Judicial District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2019****Court- wise pendency of Cases as on 31.05.2019**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri U Choudhuri, District and Sessions Judge, Belonia	634	168	802
2	Smti. Hena Begam Civil Judge(Sr. Div) & Asstt. Sessions Judge, Belonia	29	81	110
3	Sri S. K. Singh, CJM-cum-Civil Judge (Sr. Div), Belonia	18	765	783
4	Sri Saikat Das, CJ (Jr. Div)-cum-JM First Class, Belonia	133	1217	1350
5	JM., First Class-cum-Civil Judge (Jr. Div), Belonia(Vacant), charge remains with Sri Saikat Das, CJ (Jr. Div)-cum-JM First Class, Belonia	74	681	755
6	SDJM-cum-Civil Judge (Jr. Div), Sabroom (Vacant), charge remains with Sri Rajarshi Chakraborty, Civil Judge(Jr.Div)-cum- JM, First Class, Sabroom	4	44	48
7	Sri Rajarshi Chakraborty, CJ (Jr. Div)-cum-JM., First Class, Sabroom	17	67	84
Total		909	3023	3932
Station-wise pendency of Cases as on 31.05.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	888	2912	3800
2	Sabroom	21	111	132
Grand Total		909	3023	3932

Unakoti Judicial District**Court-wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2019****Court-wise pendency of Cases as on 31.05.2019**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Jesthamani Murasing, District and Sessions Judge, Kailashahar	115	104	219
2	Smti Sudipta Choudhury, Additional District and Sessions Judge, Kailashahar	30	45	75
3	Sri Arindam Pal, Judge, Family Court, Kailashahar	56	84	140
4	Sri Mridul Chakraborty, CJ (Sr.Div) & ASST. SJ., Kailashahar	68	5	73
5	Sri Purandar Prasad Paul, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	51	559	610
6	Sri Raja Gupta, CJ (Jr. Div)-cum- JM First Class, Kailashahar	119	376	495
7	Sri Ramangshu Shekhar Bhattacharjee, JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1)	44	591	635
8	JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar, (Court No.2) (Vacant), charge remains with Sri P. P. Paul, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	0	0	0
Total		483	1764	2247

Station-wise pendency of Cases as on 31.05.2019

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	427	1680	2107
Total		427	1680	2107
2	Family Court	56	84	140
Grand Total		483	1764	2247

North Tripura Judicial District**Court-wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2019****Court-wise pendency of Cases as on 31.05.2019**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, and Sessions Judge, Dharmanagar District	303	219	522
2	Sri Ramdas Chattopadhyay, CJ (Sr.Div) & ASST. SJ., Dharmanagar	110	10	120
3	Sri V. P. Debbarma, CJM-cum-Civil Judge (Sr. Div), Dharmanagar	107	536	643
4	CJ (Jr. Div)-cum- JM., First Class, Dharmanagar (Vacant), charge remains with , Smti Anindita Deb Ray, JM., First Class- cum-Civil Judge (Jr. Div), Dharmanagar	182	558	740
5	Smti Anindita Deb Ray, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	65	331	396
6	SDJM-cum-Civil Judge (Jr. Div) Kanchanpur(Vacant), charge remains with Sri Amarjit Dey , CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	1	422	423
7	Sri Amarjit Dey, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	5	283	288
Total		773	2359	3132

Station-wise pendency of Cases as on 31.05.2019

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	767	1654	2421
2	Kanchanpur	6	705	711
Grand Total		773	2359	3132

Sepahijala Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2019				
Court- wise pendency of Cases as on 31.05.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri B. Palit, District & Sessions Judge, Sonamura	193	191	384
2	Sri Uttam Hrishidas, CJM-cum-Civil Judge (Sr. Div), Sonamura	147	1061	1208
3	Smti Jumili Debbarma, CJ (Jr. Div)-cum- JM., First Class, Sonamura	63	389	452
4	Smti Yashvi Taneja, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura	47	176	223
5	Sri Angshuman Debbarma, Additional District & Sessions Judge, Bishalgarh	301	203	504
6	Smti Nandita Bhattacharyya, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	11	1027	1038
7	CJ (Jr. Div)-cum- JM., First Class, Bishalgarh(Vacant), charge remains with Smti N. Bhattacharyya , SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	55	1100	1155
Total		817	4147	4964
Station-wise pendency of Cases as on 31.05.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	450	1817	2267
2	Bishalgarh	367	2330	2697
Grand Total		817	4147	4964

Khowai Judicial District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2019****Court- wise pendency of Cases as on 31.05.2019**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri P. K. Dutta, District and Sessions Judge, Khowai	165	269	434
2	Sri Subhra Nath, CJM-cum-Civil Judge (Sr. Div), Khowai	58	822	880
3	Smti Ishika Dan, CJ (Jr. Div)-cum- JM., First Class, Khowai	31	663	694
4	Smti Deepa Bhattacharya, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	20	424	444
Total		274	2178	2452

Station-wise pendency of Cases as on 31.05.2019

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	274	2178	2452
Total		274	2178	2452

Dhalai Judicial District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2019

Court- wise pendency of Cases as on 31.05.2019

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. K. Majumder, District and Sessions Judge, Ambassa	62	314	376
2	Additional District and Sessions Judge, Dhalai Judicial District, Ambassa (Vacant), charge remains the District and Sessions Judge, Dhalai Judicial District, Ambassa	0	0	0
3	Sri Sanjoy Bhattacharjee, Judge, Family Court, Ambassa,	14	7	21
4	Sri Debashis Kar, Civil Judge(Sr. Division)-cum-Assistant Sessions Judge, Ambassa	26	2	28
5	Sri Manabendra Debbarma, CJM-cum-Civil Judge (Sr. Div), Ambassa	19	141	160
6	Sri Ramanuj Bhattacharjee, CJ (Jr. Div)-cum- JM., First Class, Ambassa	11	56	67
7	Sri Hrishikesh Chakrabarti, Additional District & Sessions Judge, Kamalpur	60	146	206
8	Lopamudra Dasgupta, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	5	154	159
9	Sri Divya Prakash Mishra, CJ (Jr. Div)-cum-JM., First Class, Kamalpur	20	181	201
10	Sri Dulal Kanti Sukla Das, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	12	1873	1885
11	Sri Saamyajyoti Debnath, SDJM-cum-Civil Judge (Jr. Div), Gandacherra	0	23	23
Total		229	2897	3126

Station-wise pendency of Cases as on 31.05.2019

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	118	513	631
2	Kamalpur	85	481	566
3	Longtharai Valley	12	1873	1885
4	Gandacherra	0	23	23
TOTAL		215	2890	3105
5	Family Court	14	7	21
Total		229	2897	3126

District-wise pendency of cases as on 31.05.2019

Sl. No.	Name of the Districts	Civil	Criminal	Total
1	West Tripura Judicial District, Agartala	4256	6102	10358
2	Gomati Judicial District, Udaipur	771	1033	1804
3	South Tripura Judicial District, Belonia	909	3023	3932
4	Unakoti Judicial District, Kailashahar	483	1764	2247
5	North Tripura Judicial District, Dharmanagar	773	2359	3132
6	Sepahijala Judicial District, Sonamura	817	4147	4964
7	Khowai Judicial District, Khowai	274	2178	2452
8	Dhalai Judicial District	229	2897	3126
Total		8512	23503	32015